

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6282**  
ANSWERED ON 05<sup>TH</sup> APRIL, 2018

**NEW NHS**

6282. SHRI R. PARTHIPAN:  
SHRI ARVIND SAWANT:  
SHRI B.V. NAIK:  
ADV. JOICE GEORGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the norms laid down and the procedure followed to declare any road as National Highway (NH) along with the number of roads declared / identified as NHs during the last three years, State-wise, including Karnataka, Kerala and Tamil Nadu;
- (b) whether the Government has received proposals from State Governments for declaration of State roads as new NHs;
- (c) if so, the details thereof; and
- (d) the financial outlay for each road made during the last three years along with the progress made therein?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

(a) to (c) The criteria for declaration of State roads as new National Highways (NHs) include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc. The demands from States / public representatives, are, also duly considered.

The Ministry keeps on receiving proposals for declaration of State roads as new NHs from various State Governments/Union Territories (UTs). The Ministry considers declaration of some State roads as new NHs from time to time depending upon requirement of connectivity, inter-se-priority and availability of funds.

The total length of NHs as on 31.03.2014 was about 91,287 km; this has been enhanced to about 1,22,432 km as on February, 2018. Further, the Ministry has approved In-Principle declaration of about 55, 233 km length of State roads as new NHs subject to outcome of the Detailed Project Reports (DPRs).

The State/UT-wise details of State roads notified as NHs during 2014-15 to 2017-18 (upto Feb, 2018) and State roads approved In-Principle for declaration as new NHs, including those for the States of Karnataka, Kerala and Tamil Nadu, is at **Annexure-I**.

(d) The funds for development of NHs are not allocated project-wise or NH length-wise. The State/UT-wise details of allocation of funds and expenditure for development of NHs during 2014-15 to 2017-18 (upto Feb, 2018) are at **Annexure-II**. The development and maintenance of NHs is a continuous process. Works on NHs are, accordingly, taken up to keep the NHs in traffic worthy conditions depending upon inter-se priority, traffic density and availability of funds.

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 6282 ANSWERED ON 05.04.2018 ASKED BY SHRI R. PARTHIPAN AND OTHERS REGARDING NEW NHS**

The details of State roads notified as NHs during 2014-15 to 2017-18 (upto February, 2018) and State roads approved In-Principle for declaration as new NHs

(Length in km)

Sr. No.	Name of State/UT	Total NH length as on 31.03.2014	Length of State roads notified as NHs during				Total NH length as on Feb, 2018	Length of State roads approved In-Principle as new NHs
			2014-15	2015-16	2016-17	2017-18 (upto Feb, 2018)		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	Andhra Pradesh	6,590	80	676	1,003	397	6,383	804
2	Arunachal Pradesh	2,027	733	0	0	0	2,537	513
3	Assam	3,634	76	9	24	0	3,845	1,836
4	Bihar	4,467	152	160	0	0	4,839	4,033
5	Chandigarh	24	0	0	0	0	15	0
6	Chhattisgarh	3,031	0	0	154	291	3,523	2,403
7	Delhi	80	0	0	-11	10	79	0
8	Goa	269	0	0	0	31	293	406
9	Gujarat	4,694	978	0	46	439	5,456	2,140
10	Haryana	2,050	185	395	0	118	2,741	1,017
11	Himachal Pradesh	2,196	70	176	0	0	2,642	4,549
12	Jammu & Kashmir	2,319	274	8	0	0	2,601	507
13	Jharkhand	2,968	11	0	0	0	2,661	2,686
14	Karnataka	6,177	138	70	259	434	7,195	6,116
15	Kerala	1,700	0	0	0	21	1,782	514
16	Madhya Pradesh	5,116	0	9	2,660	199	8,053	5,374
17	Maharashtra	6,249	734	387	8,002	2,322	17,759	4,611
18	Manipur	1,452	257	0	0	0	1,746	90
19	Meghalaya	1,171	0	0	0	0	1,204	325
20	Mizoram	1,222	245	0	0	0	1,423	0
21	Nagaland	741	194	0	23	0	1,547	806
22	Odisha	4,550	0	193	0	576	5,413	1,817
23	Puducherry	53	0	0	0	0	64	0
24	Punjab	1,699	233	530	0	540	3,309	1,087
25	Rajasthan	7,646	80	20	0	1,065	8,972	5,241
26	Sikkim	149	170	154	0	0	463	534
27	Tamil Nadu	4,975	0	0	0	1,034	6,001	822
28	Telangana	0	0	119	760	488	3,786	1,821
29	Tripura	509	0	228	1	0	854	212
30	Uttar Pradesh	7,986	620	0	228	306	9,017	3,542
31	Uttarakhand	2,282	432	0	0	0	2,842	728
32	West Bengal	2,908	0	46	0	7	3,004	608
33	A & N Islands	300	0	0	0	0	331	91
34	Dadra & Nagar Haveli	31	0	0	0	0	31	0
35	Daman & Diu	22	0	0	0	0	22	0
	<b>TOTAL</b>	<b>91,287</b>	<b>5,662<sup>\$</sup></b>	<b>3,180<sup>\$</sup></b>	<b>13,148<sup>\$</sup></b>	<b>8,278<sup>\$</sup></b>	<b>1,22,432</b>	<b>55,233</b>

<sup>\$</sup>- including adjustments on account of realignment, construction of bypasses, length de-notified, etc.

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 6282 ANSWERED ON 05.04.2018 ASKED BY SHRI R. PARTHIPAN AND OTHERS REGARDING NEW NHS**

The State/Union Territory (UT)-wise details of allocation of funds and expenditure for development of NHs during the last three years

(Amount in Rs. Crore)

Sr. No.	States / UTs / Agency	2014-15		2015-16		2016-17		2017-18 <sup>@</sup>	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	221.45	221.45	1,039.42	1,000.43	2,010.31	2,014.50	1,753.48	1,665.77
2	Arunachal Pradesh	0.50	0.50	2.40	1.83	100.00	90.66	26.00	37.66
3	Assam	141.76	141.76	78.79	78.09	177.44	137.80	163.31	273.67
4	Bihar	276.65	276.65	706.92	707.86	1,362.64	1,331.61	1,654.10	1,211.48
5	Chhattisgarh	71.25	71.25	359.94	339.80	1,553.30	1,495.68	1,109.35	1,059.33
6	Goa	17.72	17.72	120.00	119.98	400.00	434.51	430.00	452.50
7	Gujarat	206.96	206.96	228.60	225.77	251.87	213.41	252.79	159.29
8	Haryana	60.48	60.48	90.00	89.85	150.00	161.27	102.00	85.16
9	Himachal Pradesh	134.57	134.57	140.00	139.96	210.95	182.14	254.45	288.43
10	Jammu & Kashmir	0.00	0.00	25.00	22.86	40.06	23.16	31.56	31.73
11	Jharkhand	63.83	63.83	35.00	38.08	200.00	212.50	215.00	253.87
12	Karnataka	269.72	269.72	633.43	639.55	783.52	871.96	1,118.16	1,053.88
13	Kerala	67.18	67.18	132.24	137.65	259.89	237.80	168.77	117.58
14	Madhya Pradesh	239.23	239.23	937.76	928.29	1,760.00	1,558.90	869.00	828.64
15	Maharashtra	190.04	190.04	431.20	423.28	1,371.92	1,154.00	3,226.88	2,578.79
16	Manipur	32.60	32.60	40.00	40.00	25.25	18.65	60.38	65.31
17	Meghalaya	43.30	43.30	15.00	15.00	41.27	28.44	27.94	28.28
18	Mizoram	39.53	39.53	35.00	28.50	40.00	46.13	30.00	23.76
19	Nagaland	46.20	46.20	50.00	46.27	50.00	38.84	92.00	38.26
20	Odisha	322.99	322.99	591.44	592.24	925.55	951.35	687.84	640.52
21	Punjab	2,328.04	2,328.04	1,852.26	1,855.24	2,740.50	2,702.48	790.61	718.06
22	Rajasthan	107.16	107.16	849.95	849.56	964.83	1,012.99	997.57	835.75
23	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	5.75	5.09
24	Tamil Nadu	167.13	167.13	337.02	336.47	575.00	640.11	707.00	603.25
25	Telangana	210.79	210.79	661.00	657.10	380.00	358.43	405.00	347.19
26	Tripura	0.00	0.00	5.00	0.00	5.00	2.38	37.00	53.56
27	Uttar Pradesh	493.81	493.81	1,530.34	1,527.74	1,849.02	1,820.85	1,076.94	1,001.79
28	Uttarakhand	169.51	169.51	245.92	245.69	332.62	314.48	790.37	747.92
29	West Bengal	283.61	283.61	808.95	811.98	1,333.62	1,223.19	1,195.00	966.91
30	Andaman & Nicobar Islands	14.61	14.61	2.00	1.53	0.13	0.13	0.00	0.00
31	Chandigarh	4.95	4.95	1.00	0.00	2.00	0.69	6.00	5.30
32	Delhi	0.02	0.02	1.00	0.00	1.00	0.62	2.00	0.00
33	Puducherry	12.73	12.73	20.00	18.10	20.00	14.28	16.00	10.24
34	Other projects under NH(O)*	758.05	713.42	511.00	443.44	791.38	787.79	185.00	185.00
35	National Highways Authority of India (NHAI)- Cess*	6,885.89	6,885.89	15,420.00	15,420.00	2,326.50	2,326.50	12,429.45	12,429.45
36	NHAI- Toll *	5,448.00	5,448.00	6,500.00	6,500.00	7,500.00	7,500.00	8,462.14	8,462.14
37	NHAI- NH(O) *	600.00	600.00	370.27	370.27	5,389.02	5,389.02	3,000.00	3,000.00
38	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)*	-	-	1.15	1.15	72.20	72.20	100.00	100.00

Sr. No.	States / UTs / Agency	2014-15		2015-16		2016-17		2017-18 <sup>@</sup>	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
39	Border Roads Organization (BRO)*	292.00	268.79	0.00	0.00	0.00	0.00	0.00	0.00
40	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package*	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	4,464.71	5,265.00	4,263.43
41	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,174.00	1,164.59	1,121.00	996.11	760.00	739.27	900.00	693.17
42	Externally Aided Projects - Head Quarters #	276.00	239.93	22.00	9.25	59.38	56.72	202.00	124.59
43	IEBR / Borrowings by NHAI	7,611.11	3,343.40	42,694.50	23,281.00	59,279.00	33,118.00	59,279.00	38,893.00

\*- State/UT wise allocations are not made.

@-upto February 2018

#-figures for 2014-15 Include total allocation for NH works also

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